

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The National Energy Policy is articulated and reviewed by Government of India by formulating Five Year Plans/Programme. It aims at ensuring adequate energy supplies at a minimum cost, achieving self sufficiency in energy supply also protecting the environment. In formulating the Eighth Five Year Plan, implications of the present energy situation will be kept in view. The main elements of the present Energy Policy of the Government are:-

- accelerated exploitation of domestic conventional energy resources viz. coal, hydro and nuclear power,
- development and exploitation of new and renewable sources of energy,
- energy conservation and management with view to increase energy productivity,
- management of demand for oil and other forms of energy, optimising the utilisation of existing capacity in the country,
- organisation of training for the personnel engaged at various levels in the energy sector.

#### **Accommodation from General Pool**

7038. SHRI LAL BABU RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to

make some provisions to enable the employees of the M.T.N.L. to get Government accommodation from the general pool as the are the employees of the department of Tele-communications and are governed by the same condition of service which are applied to employees of other ministries of Central Government.

(b) if so, the details thereof and whether his Ministry has ever discussed this matter with the Ministry of Urban Development in this regard; and

(c) if so, the outcomes of discussions thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). No, Sir. The Employees of MTNL are not eligible to get accommodation from General Pool as they have their own pool of accommodation.

Discussions have been held with the Directorate of Estates, Ministry of Urban Development in this regard.

In view of the policy guide lines laid by the Government and acute shortage of residential accommodation in General Pool for allotment to the employees working in eligible offices, Directorate of Estates have regretted their inability to consider the allotment of accommodation to the employees of MTNL General Pool.

[English]

#### **Telecast of Documentary 'Sikkim'**

7039. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to lift ban on the telecast of documentary film 'Sikkim'